

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 164 of 2014 & IA 263 of 2014 & 76 of 2014

Dated 22nd August, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal Nos. 164 of 2014 & IA 263 of 2014

**Talwandi Saho Power Ltd.
& Anr.**

.... Appellant(s)

Versus

Punjab State Power Corporation Ltd.

.... Respondent (s)

Appeal No. 76 of 2014

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

Talwandi Sabo Power Limited & Anr.

.... Respondent (s)

Counsel for the Appellant (s):

**Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Shikha Ohri (A.No. 164/14)**

Counsel for the Respondent(s):

**Mr. Arun Sharma on behalf of
Mr. T.K. Joshi for R-I**

**Mr. Sakesh Kumar for R-2
Mr. Arushi Anthwal for R-2.
Ms. Shikha Ohri (A. No. 76/14)**

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ORDER

Post the matter for hearing on **12th September, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member